## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 1259 TO BE ANSWERED ON 11/02/2022

## DISBURSEMENT OF FUNDS UNDER PM-KISAN

1259. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) The quantum of funds disbursed, the number of beneficiaries identified under the Pradhan Mantri Kisan SammanNidhiYojana (PM-KISAN) and the number of the beneficiaries being benefited under the same till date;
- (b) whether any payments to farmers are pending, if so, the details thereof; and
- (c) whether Government intends to provide additional income support to farmers, if so, the details thereof?

## ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): Under PM-KISAN Scheme, all the landholding farmer families, subject to certain exclusion criteria related with higher income status, are eligible to get benefit of the Scheme.

As on 08.02.2022, more than 11.78 crore beneficiaries have been given the financial benefits of approximately Rs. 1.82 lakh crore under the Scheme through various installments. Out of them, 48.04 lakhwere found to be ineligible. Therefore, effectively, there are approximately 11.30 crore eligible beneficiaries under the Scheme.

- (b): PM-KISAN Scheme is a continuous and ongoing Scheme. Under the Scheme, the responsibility to identify the beneficiaries and upload their correct and verified data on PM-KISAN Portal lies with the respective State/UT Government. Thereafter, these data go through various levels of verification and validation including Aadhaar/PFMS/Income Tax database. Consequent upon such verification and validation, the benefits of the Schemes are passed to eligible beneficiaries directly into their bank accounts through DBT.
- (c): At present, there is no such proposal to provide additional income support under PM-KISAN Scheme.